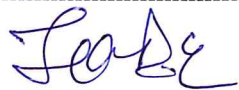


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 17.10.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.144/BB/20 17	-	Admission	252(3)	Novitas Technologies Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
	SATHIYA KUMAR B 9900545090	Petitioner	

Counsel for petitioner is present. The matter is listed today for admission. Counsel has filed a memo containing details of the Bank account of the company. Registry wanted additional information from the petitioner company. Counsel for petitioner is directed to comply the same.

List it for compliance on 23.10.2017.


MEMBER (J)


MEMBER (T)